

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 317
IA(Com.A)- 80/2023
IN
CP-231(ND)/2022

IN THE MATTER OF:

Mr. Raghav Bahl Petitioner/Applicant
Vs.
M/s. Applied Life Pvt. Ltd. & Ors. Respondent

Order under Section 241-242

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)
SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Prasanna S, Adv.
For the Respondent : Mr. Sidharth Mahajan, Mr. Sumit Roy, Advs. For R-30,
Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr. Anurag
Anand, Mr. Mukul Kulhari, Advs. For R-18 & 21

ORDER

IA(Com.A)-80/2023

Ld. Counsel appears for the Petitioner. Ld. Counsel appears for the Respondent. It is stated by Ld. Counsel appearing for the parties that the mediation process before the Hon'ble Delhi High Court Mediation Centre is going on and the next date of hearing is 29.04.2024.

List the matter **on 01.07.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay